

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 291/16	For Hearing	397/ 398	Gnyaneshwar Swamy Vs M.V. Lakshmirama Media & Cables Networks Pvt. Ltd., & 3 Others.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	S. SIMHA DUTTA 9620368951	R1-R4 -Adv	L. Lechner
2	Hasan Hiraman	Petitioners	Hasan

Counsel for petitioner is present. Again he requested time to file certain documents relating to the company. He is directed to obtain information from the website of ROC and file. Counsel for respondent is present. He strongly opposed adjournment being given to the petitioner.

As a last chance, list it on 17.11.2017.

MEMBER (J)

MEMBER (T)